

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 418
472/252/ND/2020

IN THE MATTER OF:

M/s. Core Fabritex Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 22.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:

For the ROC

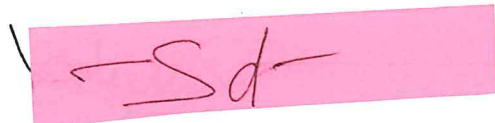
:Mr. M. Yadubhushna Rao, AROC

For the I.T. Department

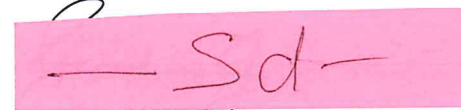
: Mr. Vishal Kumar, Advocate

ORDER

Heard the arguments advanced by the counsels present at the time of virtual hearing of the matter. Order in this matter is reserved.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**